To,

1. The Principal Commissioner, Hyderabad GST Commissionerate, GST Bhavan, Basheerbagh, Hyderabad-500004.
2. The Commissioner, Rangareddy GST Commissionerate, Posnett Bhavan, Tilak Road, Ramkoti, Hyderabad-500013.
3. The Commissioner, Medchal GST Commissionerate, Masab Tank Road, AC Guards, Redhills, Hyderabad-500004.
5. The Additional Director General, DRI Hyderabad Zonal Unit, 10-2-289/57, Shantinagar Colony, Masab Tank, Hyderabad-500028.
6. The Additional Director General, DGCEI Hyderabad Zonal Unit, 1-11-222/6, Gurumurthy Colony Road, Begumpet, Hyderabad-500016.

Madam/Sir,

Sub:- Legal Verification of AEO-T1 application under AEO program in respect of M/s. Spansules Formulations, Hyderabad- Reg.

M/s. Spansules Formulations, Hyderabad (IEC No. 0907005659) Importer/Exporter have applied for LEO-T1 status in terms of CBIC Circular No.33/2016-Cus. Dated 22.07.2016 as amended (available on CBIC website).

A list of units of M/s. Spansules Formulations, Hyderabad is enclosed as Annexure-A and details of Directors are attached as annexure-B.

It is requested that details as mentioned in below points against the entity/applicant/proprietor person may be sent to this office on the office e-mail id: icd-hyderabad@gov.in in within 14 days from the date of issue/upload of this letter on CBIC website.

I. Show Cause Notice issued to them during last three financial years involving fraud, forgery, outright smuggling, clandestine removal of excisable goods or cases where Service Tax has been collected from customers but not deposited to the government.

II. Case wherein prosecution has been launched or is being contemplated against the applicant or its senior management.

III. Ratio of disputed duty demand or Drawback demanded or sought to be denied in SCN issued under Custom Act 1962 (Other than those mentioned in (I) & (II) above during last three financial year to the total duty paid or Drawback claimed during the same period in last three financial year.
The details may include issue in brief, date of SCN/Order and revenue implications. In case this applicant has come to any adverse notice of the department/Govt., details may be communicated.

These details are necessary to run a background check on compliance record submitted by the party for last three years in terms of Para 3.2 of the Customs Circular No.33/2016-Cus dated 22.07.2016.

In case no comments are received within 14 days, it will be presumed that you have no objection in granting “AEO-T1” status to the above applicant.

Yours faithfully,

Encl:Annexure-A & B.

Copy to:
1. The Deputy/Assistant Commissioner, Aircargo Complex, Samshabad, Hyderabad.
2. The Deputy/Assistant Commissioner, ICD-Thimapur, Hyderabad.

(पी.अमरेश / P.AMARESH)
उपआयुक्त, इन्लैंड कंटेनर डिपो
Deputy Commissioner (ICD)

13/7/2020
ANNEXURE-A

(A) The site address of M/s. Spansules Formulations, Hyderabad (PAN No. AFTPG0523Q)

<table>
<thead>
<tr>
<th>Sr. No.</th>
<th>Address</th>
<th>Location Type</th>
</tr>
</thead>
<tbody>
<tr>
<td>1</td>
<td>Plot No. 59,G-3, Srivenkateswara Towers, Bhagyanagar Colony, Opp KPHB, Hyderabad-500072</td>
<td>Corporate Office / Registered Office</td>
</tr>
<tr>
<td>2</td>
<td>Sy.No.154 /A4, I.D.A, Bollaram, Jinnaram (M) Sangareddy (Dist), Hyderabad -502325.</td>
<td>Branch office</td>
</tr>
</tbody>
</table>

ANNEXURE-B

(A) List of Directors/Company Secretary of M/s. Spansules Formulations, Hyderabad.

<table>
<thead>
<tr>
<th>Sr. No.</th>
<th>Name</th>
<th>Designation</th>
</tr>
</thead>
<tbody>
<tr>
<td>1</td>
<td>Shri Rama Devi Guttikonda</td>
<td>Proprietor</td>
</tr>
</tbody>
</table>